## ORDERS OF THE BENCH

Date of Order: 10.04.2012

OA No. 446/2011 with MA 107/2012

Mr. Rajendra Prasad Sharma, Counsel for applicant.

Mr. T.P. Sharma, Counsel for respondents.

## MA No. 107/2012

Heard on MA No. 107/2012 moved on behalf of the applicant for seeking withdrawal of the OA since the respondents have granted the relief as claimed by him in the OA.

The applicant is granted permission to withdraw the OA.

The MA stands disposed of accordingly.

## OA No. 446/2011

This OA also stands dismissed as withdrawn.

The interim order granted on 29.09.2011 stands vacated.

(JUSTICE K.S. RATHORE)

2.5. Za

MEMBER (J)



